

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 33/2020-Customs (N.T./CAA/DRI)

New Delhi, dated the 07.08.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

Table

S. No.	Name of Noticee (s) and Address (M/s)	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority
(1)	(2)	(3)	(4)	(5)
1.	M/s. Keshodwala Foods, GIDC, Plot No. 305, Veraval-362269 and Sh. Nadeem M. Merchant, Partner, M/s. Keshodwala Foods, GIDC, Plot No. 305, Veraval-362269	F. No. DRI/AZU/JRU-28/Inq-15/2019 dated 30.06.2020 read with corrigendum dated 07.07.2020.	Principal Commissioner / Commissioner of Customs (Preventive), Sarda House, Opp. Panchvati, Bedi Bandar Road, Jamnagar Joint/Additional Commissioner of Customs, Custom House, North End, Willingdon Island, Cochin, Kerala Joint/ Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Joint/ Additional Commissioner of Customs, New Custom House, Panambur, Mangaluru.	Principal Commissioner / Commissioner of Customs (Preventive), Sarda House, Opp. Panchvati, Bedi Bandar Road, Jamnagar
2.	1. M/s Steel Gems, Through- Shri Rahul Bokadia, Proprietor, 21/23, Laxmi Niwas, Gr. Floor, Office No. 8, 2 nd Parsiwada, Nr. V.P. Road Police Station, Mumbai – 400004. 2. Shri Narpat Bokadia, 21/23, Laxmi Niwas,	F.No. DRI/MZU /NS/Enq-109/ 15-16 dated 29.05.2020	Commissioner of Customs, Nhava Sheva-III, Jawaharlal Nehru Custom House, Raigad. Commissioner of Customs (Import-I), New Custom House, Ballard Estate, Mumbai.	Principal Commissioner/ Commissioner of Customs, Nhava Sheva-III, Jawaharlal Nehru Custom House, Raigad.

<p>Gr. Floor, Office No. 8, 2nd Parsiwada, Nr. V.P. Road Police Station, Mumbai – 400004.</p> <p>3. Shri Prabhulal Jain, Partner, M/s Radium Steel, Shop No. 5, Madhav Bhag, 38/152, Nanubhai Desai Road, Mumbai – 400004</p> <p>4. Shri Vagtaram Choudhary, Proprietor, Shree Rajaram Steel, Shop No. 10, Guru Rajendra House, 135/141, 6th Kumbharwada, Mumbai- 400004</p> <p>5. Shri Karsanram Patel, Partner, Shree Jagadamba Warehouse, Plot No. 1547, Kalamboli Steel Market, Kalamboli, Mumbai</p> <p>6. Shri Suresh Bokadia Director, M/s Steel Aiids India Pvt. Ltd. Plot No.7, Gut No.150, Mhalunge, Village-Ambethan, Tal-Khed, Talegaon- Chakan Road, Dist-Pune</p> <p>7. Shri Vinod Kooverjibhai Gohil Prop. M/s Maruti Cutting Industries G-17, Balaji Industrial Estate, Near Taloja, Tondre Village, Raigad- 410208</p> <p>8. Shri Dinesh Pratap Singh, (PAN No. AKMPS1574K) Proprietor of M/s Dinesh Pratap Singh, Customs Broker No. 11/2040, B-204,</p>			
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	<p>Landmark Housing Society, 2nd Floor, Sector-12, Kamothe, Navi Mumbai-410209</p> <p>9. Shri Anil Pandit, (PAN No. AAIPP7083Q) Proprietor of M/s Micro Clearing Agency, Customs Broker No. 11 /1132, 845, Shivneri Building, Room No.-185/188, B J Marg, Byculla(W), Mumbai</p> <p>10. Shri Maulik K. Bhagat, (Aadhar No. 948487954082) Proprietor of M/s JZN Logistics, Customs Broker No. 11/1670, Plot No. 47 A, Little Malabar Hill, Sindhi Society, Chembur, Mumbai-71</p>			
3.	M/s. Hindustan Aeronautics Ltd., Helicopter Division (GSTN 29AAACH3641R1Z3), Post Bag No. 1790, Bangalore-560017.	F. No. DRI/MZU/CI/Int-77/2018/ Helicopter dated 30.06.2020.	<p>Principal Commissioner of Customs, Airport & Air Cargo Complex, Kempegowda, Bangalore.</p> <p>Deputy Commissioner of Customs, Incharge Group VA, O/o Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.</p>	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
4.	M/s. KPMG, Building No.10, 8th Floor Tower-C, DLF Cyber City Phase-II, Gurgaon, Haryana-122002 and ShriNatrajh Ramakrishna, Partner, M/s. KPMG, Building No.10, 8th Floor Tower-C, DLF Cyber City Phase-II, Gurgaon, Haryana-122002	F. No. DRI/AZU/CI/EN Q-18/SFIS/2018 dated 26/06/2020	<p>Principal Commissioner/ Commissioner of Customs, Air Cargo Complex (Export), New Custom House, Delhi.</p> <p>Principal Commissioner/ Commissioner of Customs (Export), Inland Container Depot- Tughlakabad, New Delhi.</p> <p>Principal Commissioner/ Commissioner of Customs, Airport & Air Cargo Complex, Bengaluru</p> <p>Principal Commissioner/ Commissioner of Customs (IV), Air Cargo Complex (Export), Sahar, Mumbai.</p>	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

5.	<p>1. M/s. Sun Direct TV Pvt. Ltd., Murasoli Maran Towers, 73, MRC Nagar Main Road, MRC Nagar, Chennai-600028,</p> <p>2. Sh. L. Subramanian, General Manager, M/s. Sun Direct TV Pvt. Ltd., Murasoli Maran Towers, 73, MRC Nagar Main Road, MRC Nagar, Chennai-600028, and</p> <p>3. Sh. Swaminathan, Managing Director, M/s. Sun Direct TV Pvt. Ltd., Murasoli Maran Towers, 73, MRC Nagar Main Road, MRC Nagar, Chennai-600028.</p>	F. No. DRI/BZU/S-IV/Enq-17 (Int-Nil)/2019 dated 23.06.2020.	<p>Principal Commissioner/ Commissioner of Customs (Chennai-VII), New Custom House, GST Road, Meenambakkam, Chennai.</p> <p>Principal Commissioner/ Commissioner of Customs (Chennai-II), Custom House, Chennai.</p>	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
6.	M/s Elsamex Maintenance Services Limited, The IL&FS Financial Centre, Plot No. C 22, G Block, BKC, Mumbai-400051 and 4 others.	F. No. DRI/MZU/CI/Int-217/2018 dated 27.04.2020	<p>Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.</p> <p>Joint/Additional Commissioner of Customs, Incharge Appraising Group 5, O/o Principal Commissioner/ Commissioner of Customs (Import-I), Mumbai Zone-I, New Custom House, Ballard Estate, Mumbai</p>	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.
7.	<p>Sh. Govind Malviya @ Govind Lal Lohar, S/o Sh. Jalamchandji, a. Charli Wali Seri, Guda, Balotan The, Sayla, Jalore, Rajasthan- 343022</p> <p>b. Flat No. 404, Block 4, Binayak Enclave, 59, Kali Charan Ghosh Road, Kolkata-700050 and 12 others.</p>	F. No. DRI/KZU/AS/Enq-60 (Int-29)/2019 dated 15.06.2020.	<p>Commissioner of Customs (Preventive), Custom House, Kolkata.</p> <p>Commissioner of Customs, Manik Bagh Palace, Indore.</p> <p>Commissioner of Customs (Preventive), New Custom House, Ballard Estate, Mumbai.</p>	Principal Commissioner/ Commissioner of Customs (Preventive), Custom House, Kolkata.

[F. No. DRI/HQ-CI/50D/CAA-19/2020]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

- 1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.**
- 2. Adjudicating authorities as per column (4) of the table.**
- 3. Principal Additional Director General, DRI-Ahmedabad, Bengaluru, Kolkata and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.**